

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

111. CP/41(MB)2024

**IN THE MATTER OF**

Shrenik Bhavarilal Kankaria

VS

UMA SHELTERS PVT LTD

Sec. 58(3) of the Companies Act, 2013

**Order Delivered on 17.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. ANU JAGMOHAN SINGH  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Vishal Sapre (VC)

For the Respondent:

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**ORDER**

The Ld. Counsel Petitioner prays for short adjournment so as to enable him to file an application for condonation of delay. Allowed as prayed for. Adjourned to

**08.05.2024.**

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)  
Shubham

Sd/-

REETA KOHLI  
Member (Judicial)